

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1741  
ANSWERED ON:19.11.2010  
ALLOTMENT OF LAND TO INDUSTRIAL UNITS IN DELHI  
Agarwal Shri Jai Prakash

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering any proposal for allotment of land to Delhi based small industrial units which are to be closed in light of Supreme Court's order;
- (b) if so, the details thereof;
- (c) whether the Government has received any representations/requests from officials of Confederation of Small Industries, Delhi;
- (d) if so, the details thereof;
- (e) the action taken by the Government thereon;
- (f) the time by which land is likely to be allotted to these small industrial units;and
- (g) the reasons for delay in the said allotment?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): The Government of National Capital Territory of Delhi (GNCTD) has reported that as on date there is no new scheme under consideration for relocation of small industries.

(c) to (g): Pursuant to the judgement of Hon'ble Supreme Court, Government of National Capital Territory of Delhi (GNCTD) had invited applications in the year 1996 from industries operating in non-conforming areas. The GNCTD has reported that a total of 51851 applications were received out of which 27905 applicant units were found eligible for allotment of alternate plot/flat under the Relocation Scheme. As on 31-8-2010, 22763 units have been allotted plots/flats as per their eligibility. Out of total eligible units, i.e. 27905 as on date, 4588 applicants have taken back their earnest money.